Government borrowings from market

*399. SHRI SANJAY RAUT: Will the Minister of FINANCE be pleased to state:

- (a) whether it is a fact that Government has decided to borrow an additional `53,000 crore from the market during the current financial year;
 - (b) if so, in what form it is going to borrow from the market; and
 - (c) whether it is going to have an adverse impact on fiscal deficit?

THE MINISTER OF FINANCE (SHRI PRANAB MUKHERJEE): (a) and (b) Yes, Sir. Government of India has decided to borrow an additional amount of 52,872 crore over the estimated market borrowings in the Budget Estimates/2011-12 through dated securities.

(c) This additional borrowing was due to estimated shortfall in financing the fiscal deficit, mainly due to shortfall in small savings collection. As per budgetary procedure, Revised Estimate of fiscal deficit is presented alongwith Budget Estimates of next financial year.

Land Acquisition Bill, 2011

- \dagger^* 400. SHRI GANGA CHARAN: Will the Minister of RURAL DEVELOPMENT be pleased to state:
- (a) whether in the proposed Land Acquisition Bill, 2011 some changes have been made to the Land Acquisition Bill passed by the Lok Sabha in the year 2007;
- (b) if so, the details of the sections which have been amended and details of amendments made therein;
- (c) the reasons for the need of amendments when the Bill had been passed by Lok Sabha;
- (d) the varying points between the format of draft for discussion and format of proposed Bill and reasons therefor; and
 - (e) the reasons for reducing amount of compensation?

THE MINISTER OF RURAL DEVELOPMENT (SHRI JAIRAM RAMESH): (a) Yes, Sir

- (b) Details of the main changes made in the Land Acquisition, Rehabilitation and Resettlement (LARR) Bill, 2011 in comparison to the Land Acquisition (Amendment) Bill, 2009 as passed by the Lok Sabha are given in Statement (*See* below).
- (c) The Land Acquisition (Amendment) Bill, 2009 was passed by the Lok Sabha on 25th February, 2009 and sent to Rajya Sabha. But it lapsed due to dissolution

[†]Original notice of the question was received in Hindi.